

C. A. T. Bench, JAIPUR

Date of Order

Orders

22/6/93

Mr. R. N. Mathur - Counsel for
petitioner.
the applicant.

Mr. Manish Bhandari - Counsel for
the respondents.

As prayed by
learned Counsel
for the parties,
may be listed
for admission
on 20/6/93.

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman

28.6.93

Reply filed
on 28/6/93

2
Presiding
A/c on 28/6/93

2
Received by
Counsel
12/7/93

Mr. R. N. Mathur - Counsel for applicant -
Mr. Manish Bhandari - Counsel
for respondents.

At the request
by learned Counsel for the parties,
may be listed for
admission on 29/6/93.

(O. P. Sharma)
Administrative Member

G. K. Mishra
Gopal Mishra
Member (Jud.)